## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## NOTIFICATION

No. HC.XXXVII-19/2022/219/R. Cell

Dated Guwahati the 26th May, 2022

The Gauhati High Court has been pleased to call for scanned copies (in PDF format) of 6 (six) judgments [3(three) from civil side and 3 (three) from criminal side] from the following Grade-II officers in connection with regular promotion from Grade-II to Grade-I of Mizoram Judicial Service:

SI. No.	Name of Officers	Present Place of posting
1.	Smti Gracy L. Bawitlung	Joint Registrar, Aizawl Bench
2.	Shri Laldinpuia Tlau	Sr.Civil Judge-cum-Chief Judicial Magistrate, Mamit
3.	Smti Lalrochami Ralte	Senior Civil Judge, Aizawl

The following directives may be followed for submission of the scanned copies of judgments:

- The scanned copies of the delivered judgments must have signature of the Presiding
  Officer on each page and have to be sent to the undersigned through e-mail at
  regv.ghc@gmail.com on or before 10-06-2022 (Friday) within office hours.
- 2. For every Judgment there should be a separate PDF file.
- 3. The Judgments should be properly paginated and clearly scanned.

By Order,

(R. Baruah)

Registrar (Vigilance)-cum-In Charge, Recruitment Cell Gauhati High Court, Guwahati-1

No. HC.XXXVII-19/2022/219A/R. Cell

Dated 26-05-2022

## Copy to:

- 1. Registrar General, Gauhati High Court, Guwahati.
- 2. Registrar (Admin./Judicial/Estt.), Gauhati High Court, Guwahati.

3.	Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court,	
	Guwahati for favour of information of his Lordship.	
4.	Registrar, Gauhati High Court, Aizawl Bench, Aizawl for information and necessary	
	action. He is requested to intimate the concerned officers. Further he is requested to	
	upload this notification in the website of the Aizawl Bench immediately.	
5.	Joint Registrar (), Gauhati High Court, Guwahati.	
6.	Deputy Registrar (), Gauhati High Court, Guwahati.	
7.	Assistant Registrar (	
8.	Administrative Officer (Judicial),, Gauhati High Court, Guwahati.	
9.	Project Manager for uploading the Notification in the official website of the High	
	Court, immediately, under the caption "Notification dated 26-05-2022	
regarding calling of judgments in connection with regular promotion from		
Grade-II to Grade-I of Mizoram Judicial Service" with a scroll in the home		
	page.	
10.	PS to Hon'ble Mr. Justice Gauhati High Court,	
	Guwahati for favour of his Lordship's kind information.	
11.	PS to Hon'ble Mrs. Justice, Gauhati High Court,	
	Guwahati for favour of her Ladyship's kind information.	
12.	CA to Registrar (Vigilance), Gauhati High Court, Guwahati	

13. The High Court Notice Board.

(R. Baruah)

Registrar (Vigilance)-cum-

In Charge, Recruitment Cell,

Gauhati High Court, Guwahati-1